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Over Staffing in Public Undertakings

3811. SHRI SHYAMNANDAN MISRA: Will the Minister of FINANCE be pleased to

- (a) whether public sector undertakings are over-staffed:
- (b) if so, which public sector undertakings are considered to be over-staffed and to what extent : and
- (c) the remedial measures Government propose to undertake to rectify the situation.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.R. GANESH): (a) and (b). No generalisation is possible. In certain enterprises, due to various factors, the number of people employed can be considered as more than what their activities would justify. During a recent survey, most of the public enterprises indicated that they did not have any surplus staff. Some of the major cases where surplus staff has been reported are as follows:

SE IOUOMS :	
	Surplus staj
Hindustan Steel Ltd.	2,733
Bharat Heavy Electricals Ltd.	1,229
Fertilizer Corporation of India Ltd.	119
Hindustan Copper Ltd.	166
Hindustan Salts Ltd.	22
National Mineral Development Corporation Ltd.	522
National Newsprint & Paper Mills Ltd. National Projects Construction Cor-	23
poration Ltd.	13
National Small Industries Corpora-	
tion Ltd.	166
Neyveli Lignite Corporation Ltd.	181

(c) The measures recommended to deal with surplus staff relate to-

Written Answers

- (I) Adoption of work standards and control techniques from the very beginning of a project to avoid over-staffing;
- (2) Where over-staffing has become chronic, the initiation of work studies to assess the extent of the problem;
- (3) Deployment of surplus personnel in expanding departments and other enterprises ;
- (4) More use of outside construction corporations to reduce project responsibllities in the construction stages;
- (5) Voluntary retirement schemes; and
- (6) Adoption of Manpower Planning techniques.

Repairing of Buddhist Monuments in Foreign Countries

3812. SHRI SHYAMNANDAN MISHRA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

- (a) whether some experts have gone to Kabul for repair work on the famous Buddhist images at Bamiyan in Afghanistan; and
- (b) whether similar agreements for the repairs of Buddhist monuments have been concluded with other countries, and if so, with which countries and on what terms and conditions?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WEEFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA): (a) Yes. Sir.

(b) No, Sir.

Operation of Educational Pilot Project in Darbhagga District, Bihar

3813. SHRI JAGANNATH MISHRA: Will the Minimer of EDUCATION AND SOCIAL WELFARE be pleased to state:

a) whether an Educational Pilot Project

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- (b) if so, since when and the progress made so far by the said project; and
- (c) what is being contemplated to overcome the difficulties in the way of its progress?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAVA):
(a) Yes, Sir.

- (b) The Intensive Educational District Development Project has been in operation in Darbhanga since June, 1970. Occupational and educational surveys are being completed. On the basis of the results of these surveys, Project Report will be prepared. The programmes to be initiated in the District will be finalised on the basis of the Project Report. Last year, some advance action programmes were initiated.
 - (c) No difficulties have so far been reported.

Scheme to Encourage Research in Folk Art

- 3814 SHRI S. A. MURUGANANTHAM: Will the Minister of CULTURE be pleased to state:
- (a) whether Government have any schemes to encourage researches directly or through Universities in the matter of folk arts; and
 - (b) if so, the main features thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTHA SHANKAR RAY): (a) The Sangect Natak Akademi, an autonomous organisation act up by the Government of India, has a scheme for encouraging researches directly and through cultural institutions in the folk arts in the fields of dance, drama and music. The Government has, however, no separate scheme for the purpose.

- (b) The main features of the scheme implemented by the Sangeet Natak Akademi are as follows:
 - (i) Financial assistance for conducting

survey and research projects;

- (ii) Financial assistance for bringing out research publications;
- (iii) Collection of research material to promote research.

Development of Folk Dances and Folk Songs

3815. SHRI S. A. MURUGANANTHAM; Will the Minister of CULTURE be pleased to state:

- (a) whether there is any programme under Government's consideration to help develop folk dances and folk songs of the different communities of India; and
 - (b) if so, the main features thereof?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHRI SIDDHARTHA SHANKAR RAY): (a) The Sangert Natak Akademi, an autonomous organisation set up by the Government of India, has chalked out a programme for the development and preservation of the tolk dances and folk songs of the different communities in India. No separate programme is under consideration of the Government for the purpose.

- (b) The main features of the programme implemented by the Sangeet Natak Akademi are as follows:
 - (i) Financial assistance for organising performances and festivals of folk dances and dramas;
 - Organising workshops on the theme of adapting folk dances for the modern stage;
 - (iii) Systematic survey and documentation of folk music, dance and drama and programmes for their preservation.
 - (iv) The Akademi also encourages training in folk and traditional dances and supports training courses in different regions of India.